

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 123**  
**IB- 348/ND/2020**

**IN THE MATTER OF:**

Adinath International Pvt. Ltd. ... Applicant/Petitioner

Vs

AVR Overse Pvt. Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 01.12.2020**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Learned Counsel for the applicant states that notice was issued on 30.01.2020. None appears for the Corporate Debtor.

Adjourned to 05.01.2021.

  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**